

Satara

In the High Court of Judicature, Bombay.

Thursday, the 7 day of July 1864.

SPECIAL APPEAL No. 87 of 1864.

Vitub Narayan Koolkurni of the Satara District (Original Plaintiff) Appellant,

versus

Rama bin Sutura Kudum of the Satara District (Original Defendant) Respondent

Rs. 10-0-0

The claim in the Original Suit was to recover possession of the Govt. land with damages.

In Appeal No. 140 of 1863 the Judge of the District of Satara at Satara reversed the Decree of the Moofful Taluqa who had awarded to Vitub the land with damages.

A Special Appeal was preferred in the High Court on the grounds that (1) there was an error in the investigation of the case leading to an error in the decision on the merits in that the Court below threw out the Plaintiff's claim

claim to the land, because Government records don't prove his case and nothing short of it - was taken by him as evidence of the said claim; and that (2) because the Court below decided the case without any reference to the Collector's Book for the payment of the revenue and without taking <sup>any</sup> evidence at all besides the Government records.

The Court reverses the decree of the ~~1st~~ <sup>2nd</sup> ~~instance~~ that of the ~~Moonsiffs~~ <sup>Moonsiff</sup> as far as it directs the ~~transfer~~ <sup>transfer</sup> of the land in dispute by the ~~Dept~~ <sup>Dept</sup> to the Plaintiff - ~~all costs in the appeal~~ <sup>in all costs</sup> Referred.

H H H

By the Appellant. *Bill of Costs* *Expenditure*

In the District		
In the Moonsiff's Court	5	4.9.
In Judge's Court (including Fee)	1	4.9
		<u>6.9.6.</u>
In this Court		
Stamp for memo. of special appeal	1	" "
Stamps for Copies of decree & judgment	2	" "
Stamp for <i>Vikalutucama</i>	2	" "
Datta for Process and Postage	1	" "
Sectioner's Fee	"	14.5
Vikalutucama Fee	"	4.9.
		<u>7.3.2</u>
		<u>Rs. 13.12.8.</u>

H H H

By the Respondent  
In the District

In the Mooniffs Court ————— 2. 8. 9. ✓

Do Judge's Court ————— 2. 14. 4. ✓ 5. 7. 1. ✓

In this Court

Stamp for Vithalutwama ————— 2 " " ✓

Vithal's Fee. ————— " 4. 9. 2. 4. 9. ✓

Rspees - 7. 11. 00



*[Signature]*

Sealer

The 7<sup>th</sup> day of July 1864.

*[Signature]*  
Acting Registrar